

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1101/(MAH)/2017
CA No.


CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2017

NAME OF THE PARTIES: Valia & Co.
V/s.
Jord Engineers India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
(1)	Amir Arsiwara	ADVOCATE FOR APPLICANT	

ORDER

CP No. 1101/I&BP/CLB/MB/MAH/2017

For there being no clear information to the Corporate Debtor of the next date of hearing, the Petitioner Counsel is hereby directed to intimate next date of hearing to the Corporate Debtor and file proof of service of notice on the next date of hearing.

List this matter for hearing on 5.7.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)